NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Mr. Joseph Francis De'souza V/s.

M/s. Geo Chem Laboratories (Rajkot) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MR. KARL SHROFF	COUNSEL. 7	Pamat 20
	MS. TANKI KAMAT	ADVO CATE	1/b HARIANI & CO for Respondents.
	Mr Knies	Adeo	Muggiese

ORDER

C.P. No. 46/397, 398/CLB/MB/2014

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 23rd December, 2016 for recording settlement.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 06.12.2016